

DIVISION BENCH  
COURT - I

S-20

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/209(KB)2022  
IA(COMPANIES.ACT)/73(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>ASHIM CHAKRABORTY VS KARD ENTERPRISES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Dripto Majumdar, Adv. ] For the Petitioner  
Mr. Sonam Agarwal, Adv. ]

Ms. Manju Bhuteria, Adv. ]For the Applicant in IA(COMPANIES.ACT)/73(KB)2024  
Ms. Urmila Chakraborty, Adv. ]  
Mr. Abhishek Jain, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **21/05/2024**.

**Court Officer**